

0ITEM NO. 14

COURT NO.3

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2014

CC 11297/2013

(From the judgement and order dated 06/08/2012 in ITA
No.1598/2011, of The HIGH COURT OF BOMBAY)

COMMNR. OF INCOME TAX CENTRAL -III

Petitioner(s)

VERSUS

M/S. SONAM BUILDERS

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 31/03/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s)

Mr. Gourab Banerji, ASG

Ms. Purnima Bhat, Adv.

Mrs Anil Katiyar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Notice.

Tag with SLP(C) No. 22450 of 2011.

List the matters for hearing on a non-
miscellaneous day in the month of August, 2014.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Asstt. Registrar